		L		1		~
1	2	3	4	5	6	7
Tamil Nadu	Kalpakkam <	MAPS-1		220	67.72	2.16
		MAPS-2		220	91.54	
Tallili Nadu	Kudankulam≺	KKNPP-1	LWR	1000	47.47	4.10

[RAJYA SABHA]

Unstarred Questions

53.41

- \* RAPS-1 is under extended shutdown for techno-economic assessment for continued operation.
- # KAPS-1&2 have been taken in project mode for Enmasse Coolant Channel Replacement (EMCCR) and Enmasse Feeder Replacement (EMFR) activities from August 01, 2016 onwards.

(VVER)

1000

@ TAPS-1 is under shutdown since 04.06.2017 for detailed inspection of the core.

KKNPP-2

42 Written Answers to

\$ TAPS-4 was under shutdown during 23.04.2017 to 10.11.2017 for additional coolant channels inspection.

## Proposal for nuclear power plants in States

2243. SHRI K. SOMAPRASAD: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal to set up nuclear power plants in various States;
  - (b) if so, the details thereof and whether Kerala is included therein; and
- (c) the role of Nuclear Power Corporation of India Ltd. (NPCIL) in the field of atomic energy generation?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) Yes, Sir. The Government has accorded administrative approval and financial sanction for construction of twelve (12) nuclear power reactors in the country. The details of these projects are given below:—

State	Location	Project	Capacity (MW)
Pressurised Heav	y Water Reactors (	PHWRs) to be set up in	fleet mode
Madhya Pradesh	Chutka	Chutka-1&2	2 X 700
Karnataka	Kaiga	Kaiga-5&6	2 X 700
Rajasthan	Mahi Banswara	Mahi Banswara-1&2	2 X 700
Haryana	Gorakhpur	GHAVP-3&4	2 X 700
Rajasthan	Mahi Banswara	Mahi Banswara-3&4	2 X 700
Light Water Read	tor (LWR) to be set	up in cooperation with R	ussian Federation
Tamil Nadu	Kudankulam	KKNPP-5&6	2 X 1000

In addition, the Government has accorded 'In principle' approval of the following sites for setting up nuclear power plants in future.

State	Site	Capacity (MW)
Madhya Pradesh	Bhimpur	4 x 700
Maharashtra	Jaitapur	6 x 1650
Andhra Pradesh	Kovvada	6 x 1208
Gujarat Chhaya Mithi Virdi		6 x 1000*
West Bengal	Haripur	6 x 1000*

<sup>\*</sup>Nominal Capacity

There is no proposal currently to locate a nuclear power plant in the state of Kerala. However, Kerala is allotted 140 MW and 133 MW share of electricity from KKNPS Units-1&2 (2x1000 MW) respectively.

(Source: Southern Region Power Committee notification dated 20.10.2017)

(c) The Nuclear Power Corporation of India Limited (NPCIL) is a Public Sector Enterprise of the Department of Atomic Energy and fully owned by the Government of India. The mandate of NPCIL is implementation of the first stage of the indigenous three-stage nuclear power programme comprising of natural uranium fuelled Pressurised Heavy Water Reactors (PHWRs) and Light Water Reactors (LWRs) set up with foreign technical cooperation.

NPCIL activities include all aspects of commercial nuclear power reactors encompassing Design, Construction, Commissioning, Operation and Maintenance, Renovation and Modernisation, Research and Development, Upgrades, Life Management and Waste Management.

## Accidents in nuclear power plants

2244. SHRI K. SOMAPRASAD: Will the PRIME MINISTER be pleased to state:

- (a) the number of nuclear power plants operating in the country in various fields such as power generation, research and development, defence and pharmaceutical sectors; and
- (b) the details of accidents and explosions and loss of human life in various atomic power stations during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Presently, there are twenty two (22) Nuclear Power Plants in the country for generation of electricity.